

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(IA No.84942/2017-APPLICATION FOR SUBSTITUTION and IA
No.84944/2017-EXEMPTION FROM FILING O.T.)

Date : 03-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shweta Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 7 and 9 to 13 have already filed
counter affidavit.

I.A. for substitution of deceased respondent No.8 has been
filed but it is found to be defective. Defects be cured within
four weeks.

List again on 3.11.2017.

RAJESH KUMAR GOEL
Registrar